

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	TCP/20/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	LALY JOSEPH V/S INDO ASIAN NEWS CHANNEL PVT LTD & 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	A M SRIDHARAN, S JOHN MAJOR, RAMAKRISHNAN M N, UDAYAKUMAR B.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIAN.

Office
Notes

Video Conference

2nd Dec 2022

O R D E R

IA(C/ACT)/88/KOB/2022 in TCP/20/KOB/2019

Learned counsel Mr. Sankar P. Panicker appears on behalf of the applicant. R1 is represented by learned senior counsel Mr. Joseph Kodianthara. Learned counsel Mr. A.M.Sridharan represented R2.

Matter part heard. For continuance of arguments, list along with related IA/194/KOB/2020 on 08.12.2022.

IA/194/KOB/2020 in TCP/20/KOB/2019

Learned counsel for both sides present. List for arguments along with IA(C/ACT)/88/KOB/2022 on 08.12.2022.

TCP/20/KOB/2019

Learned counsel for both sides present. List on 08.12.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**